

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH KOLKATA
I.A. NO. 121 OF 2024**

Original Application No. 38 of 2022 EZ

IN THE MATTER OF:

Dr. Bina Basnett

...Applicant

Versus

State of Sikkim and Ors.

...Respondents

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THROUGH

Pratap Shanker

**LEGAL CONSULTUS
(SWETANK SHANTANU & PRATAP SHANKER)**

D-21, 3rd Floor, Jangpura Extension

New Delhi-110014

Mob: 9818058809, 9891200224

Date- 11.11.2024

Place-Kolkata

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH KOLKATA
I.A. NO. _____ OF 2024**

Original Application No. 38 of 2022 EZ

IN THE MATTER OF:

Dr. Bina Basnett

...Applicant

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State of Sikkim and Ors.

...Respondents

**APPLICATION SEEKING CHANGE OF NAME OF THE
APPLICANT**

MOST REPECTFULLY SHOWETH

1. That the abovementioned Original Application has been filed by the Applicant herein and is pending adjudication before this Hon'ble Tribunal.
2. That the contents of the Original Application may be read as part and parcel of the present Application being moved under Rule 16 (7) of the National Green Tribunal (Practice and Procedure) Rules 2011 R/W Section 19 (1) of the National Green Tribunal Act, 2010, therefore the same is not being reproduced to avoid repetition.
3. That it is respectfully submitted that during the pendency of the aforesaid OA, the Applicant herein has changed her name from "Bina Basnett" to "Shanthi Basnett" vide Gazette

Notification dated 03.02.2024. Copy of the relevant extract of Gazette Notification dated 03.02.2024 and Copy of Aadhar Card of the Applicant is annexed herewith as **ANNEXURE-A & ANNEXURE-B** respectively.

4. That, therefore, in the facts and circumstances mentioned above, the Applicant herein is seeking permission from this Hon'ble Tribunal to change the name of the Applicant from "Bina Basnett" to "Shanthi Basnett" and cause title of the OA to "Dr. Shanthi Basnett alias Bina Basnett vs. State of Sikkim & Ors."
5. That the present application is being moved boanfide in the interest of justice.

PRAYER

It is, therefore, most respectfully prayed that this Hon'ble Court may be pleased to: -

- a) Allow the present application and change the name of the Applicant and as well the cause title of the OA to "Dr. Shanthi Basnett alias Bina Basnett vs. State of Sikkim & Ors."; and/or
- b) Take the Amended Memo of Parties on record; and/or

- c) pass such other and further Order(s) as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the present case and in the interest of justice.


APPLICANT

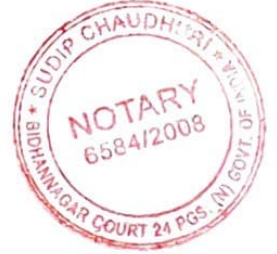
THROUGH


LEGAL CONSULTUS
(SWETANK SHANTANU & PRATAP SHANKER)
D-21, 3rd Floor, Jangpura Extension
New Delhi-110014
Mob: 9818058809, 9891200224

Date 11.11.2024.
Place- KOLKATA.

SL. NO. 242/2024

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH KOLKATA
IA NO. _____ OF 2024



IN

Original Application No. 38/2022

IN THE MATTER OF:

Dr. Bina BasnettApplicant

Versus

State of Sikkim & Ors.Respondents

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS

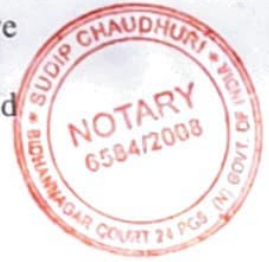
AFFIDAVIT

I, Dr. Bina Basnett alias Shanthi Basnett D/o Mr. P.B. Basnett ,
aged about 39 years R/O Om Shanti Niwas, Lower Marchak,
NH-10, near Petrol pump, Ranipool, East Sikkim-737135,
presently at Kolkata, do hereby solemnly affirm and declare as
under:

1. That I am the Applicant in this case and as such am fully acquainted with the facts and circumstances of the case and as such am fully competent to swear this affidavit.
2. That I say that I have read and understood the contents of the accompanying Application which has been drafted by my Counsel under my instructions. I say the facts stated therein are true to the best of my knowledge.

11 NOV 2024

3. I say that the averments of facts stated herein above are true to my knowledge, no part of its false and nothing material has been concealed therein.



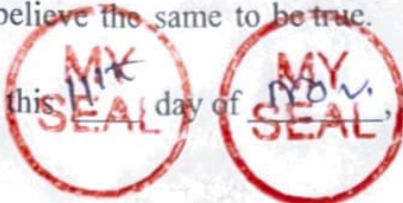
[Handwritten signature]

DEPONENT

VERIFICATION:

I, Dr. Bina Basnett alias Shanthi Basnett, the deponent mentioned above do hereby most solemnly affirm and verify that what is stated in the above Affidavit is true to my knowledge and I believe the same to be true.

Verified at Kolkata on this 11th day of Nov., 2024.



[Handwritten signature]

DEPONENT

[Handwritten signature]
S. CHAUDHURI
*** NOTARY ***
GOVT. OF INDIA
Regn. No.-6584/08
Blahannagar Court
Dist.-North 24 Pgs

Identified by me
[Handwritten signature]
Advocate

.11 NOV 2024

रजिस्ट्री सं. डीएल—(एन) 04/0007/2003—24

REGISTERED No. DL—(N) 04/0007/2003—24



भारत का राजपत्र

The Gazette of India

सी.जी.-डी.एल.-सं. 03022024-251756
CG-DL-W-03022024-251756

साप्ताहिक/WEEKLY
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 5] नई दिल्ली, शनिवार, फरवरी 3—फरवरी 9, 2024 (माघ 14, 1945)
No. 5] NEW DELHI, SATURDAY, FEBRUARY 3—FEBRUARY 9, 2024 (MAGHA 14, 1945)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
(Separate paging is given to this Part in order that it may be filed as a separate compilation)

भाग IV [PART IV]

[गैर-सरकारी व्यक्तियों और गैर-सरकारी संस्थाओं के विज्ञापन और सूचनाएं]
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BY ORDER
Controller of Publication

I hitherto known as ASTHA RATHOR D/o Shri HEMANT KUMAR RATHOR W/o Shri DEEPAK NEGI, R/o B-32, Dronacharya Apartment, Mayur Vihar Phase-1 Extension, East Delhi, Delhi-110091, have changed my name and shall hereafter be known as ASTHA DEEPAK NEGI.

It is certified that I have complied with other legal requirements in this connection.

ASTHA RATHOR
[Signature (in existing old name)]

CHANGE OF NAME

I hitherto known as MOHD GUDU S/o JUMAN SAFI, R/o Th 132, Sarvodaya Camp Jhuggies, Balaji Estate, Kalka Ji, South Delhi, Delhi-110019, have changed my name and shall hereafter be known as SOEB SAFI.

It is certified that I have complied with other legal requirements in this connection.

MOHD GUDU
[Thumb Impression]

I hitherto known as RAJESH KUMAR GOSWAMI S/o KANCHHID GIRI, R/o H. No.-47, Tyagi Colony, Nangloi, Delhi-110041, have changed my name and shall hereafter be known as RAJESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR GOSWAMI
[Signature (in existing old name)]

I hitherto known as JASVIR KAUR W/o SHER SINGH, residing at 759, Gurunanak Mohala, Ward No.-24, Rajpura, Patiala, Punjab-140401, have changed my name and I shall hereafter be known as JASWANT KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASVIR KAUR
[Signature (in existing old name)]

I hitherto known as SHIWANI LADLI D/o PRABHAT KUMAR, residing at Dinesh Nagar Baghi, Begusarai, Bihar-851218, have changed my name and I shall hereafter be known as SHIVANI.

It is certified that I have complied with other legal requirements in this connection.

SHIWANI LADLI
[Signature (in existing old name)]

I hitherto known as RAJKUMAR E S/o RAMAN NAIR, R/o Flat No-210, 36/1, 36/2, Mainto, North Line, Apartments Ananthpura Road, Near SBI Annathpura, Gate Yelahanka, Singanayakanahalli, Bengaluru, Karnatakka-560061, have changed my name and shall hereafter be known as RAJKUMAR ERANGODAH.

It is certified that I have complied with other legal requirements in this connection.

RAJKUMAR E
[Signature (in existing old name)]

I hitherto known as BINA BASNETT D/o PURNA BAHADUR BASNETT currently residing at 216-A/5B, Gautam Nagar, Near Father Angel School, New Delhi-110049 and Permanent Residence at Om Shanti Niwas, Lower Marchak, NH 10, Near Petrol Pump, Ranipool, East Sikkim-737135, have changed my name and shall hereafter be known as SHANTHI BASNETT.

It is certified that I have complied with other legal requirements in this connection.

BINA BASNETT
[Signature (in existing old name)]

I hitherto known as ANIL BALU SHISODE alias ANIL GONDHALI alias SHISODE alias GONDHALI alias SHISODE ANIL son of BALU SHISODE, resident of Station Road, Behind Hotel Priyadarshini Ugar Khurd Taluka Kagwad, District Belagavi, State : Karnataka Pin - 591316, have changed my name and shall hereafter be known as ANIL BALU SHISODE.

It is certified that I have complied with other legal requirements in this connection.

ANIL BALU SHISODE alias ANIL GONDHALI alias SHISODE alias GONDHALI alias SHISODE ANIL
[Signature (in existing old name)]

I hitherto known as ANITA D/o JASVIR KUMAR W/o KARAN JIT, R/o VPO Thandian, Tehsil Banga, District SBS Nagar, 144505, Punjab, have changed my name and shall hereafter be known as ANITA RANI.

It is certified that I have complied with other legal requirements in this connection.

ANITA
[Signature (in existing old name)]

I hitherto known as AMANDEEP MANN W/o HARJIT SINGH, residing at Warah, Gurdaspur-143530 Punjab, have changed my name and shall hereafter be known as AMANDEEP KAUR MANN.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP MANN
[Signature (in existing old name)]

I hitherto known as S.S. CHANDRASEKHAR alias S.S. CHANDRASHEKHAR S/o S. R. SRINGESHWARA RAO, R/o No. A 22, 3rd Floor Sri Lakshmi Paradise Apartments 911 Ideal Homes Township Kenchenahalli, Rajarajeshwari Nagar, Bangalore-560098, have changed my name and shall hereafter be known as S.S. CHANDRASHEKHAR.

It is certified that I have complied with other legal requirements in this connection.

S.S. CHANDRASEKHAR alias S.S. CHANDRASHEKHAR
[Signature (in existing old name)]

I hitherto known as RINKI RANI alias RICKY GARG W/o SANJAY KUMAR, residing at H.No. 76B, Ward Number 12A, Shivpuri Mohalla, Dhuri, District Sangrur, Punjab-148024, have changed my name and shall hereafter be known as RICKY GARG.



It is certified that I have complied with other legal requirements in this connection.

RINKI RANI alias RICKY GARG
[Signature (in existing old name)]

I hitherto known as SUBASH CHANDRA NAYAK S/o BAIDHAR NAYAK, residing at Oriso Badala Sasan Balipatna, Khordha, VTC: Oriso, PO Badalasan, Sub District Balipatna, District: Khorda, State: Odisha, PIN Code: 752106, have changed my name and shall hereafter be known as SUBAS CHANDRA NAYAK.

It is certified that I have complied with other legal requirements in this connection.

SUBASH CHANDRA NAYAK
[Signature (in existing old name)]

भारत सरकार
Government of India


भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

Enrolment No.: XXXX/XXXXX/XXXXX


Download Date: 08/11/2024
 Issue Date: 08/05/2012

To
 Shanthi Basnett
 D/O Purna Bahadur Basnett
 Marchak MW
 31A NH
 Samlik Marchak GPU
 Near Petrol Pump Om Shanti Niwas Ranipool
 VTC: Samlik-marchak
 PO: Samlick-marchak
 District: East
 State: Sikkim
 PIN Code: 737135


Signature Not Verified
 Digitally signed by Sandeep Bhattacharya
 Date: 2024.11.08 11:32:56 IST




आपका **आधार** क्रमांक / Your **Aadhaar** No. :
XXXX XXXX 3307
मेरा आधार, मेरी पहचान



भारत सरकार
Government of India





Download Date: 08/11/2024



Shanthi Basnett
 Date of Birth/DOB: 04-08-1985
 Female/ FEMALE

Issue Date: 08/05/2012

XXXX XXXX 3307
मेरा आधार, मेरी पहचान

सूचना

- **आधार** पहचान का प्रमाण है, नागरिकता का नहीं।
- सुरक्षित QR कोड / ऑफलाइन XML / ऑनलाइन ऑथेंटिकेशन से पहचान प्रमाणित करें।
- यह एक इलेक्ट्रॉनिक प्रक्रिया द्वारा बना हुआ पत्र है।


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Unique Identification Authority of India



Address:

D/O Purna Bahadur Basnett, Marchak MW, 31A NH, Near Petrol Pump Om Shanti Niwas Ranipool, Samlik Marchak GPU, Samlik-marchak, PO: Samlick-marchak, Dist: East, Sikkim, 737135

Issue Date: 08/05/2012

XXXX XXXX 3307

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**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH KOLKATA**
Original Application No. 38 of 2022

IN THE MATTER OF:

Dr. Bina Basnett	...Applicant
Versus	
State of Sikkim and Ors.	...Respondents

AMENDED MEMO OF PARTIES

Dr. Shanthi Basnett alias Bina Basnett
D/O Mr. P.B Basnett
Ranipool, East Sikkim- 737135
E-mail: bina_basnett@hotmail.com
Mobile: 8368582009

...Applicant

VERSUS

1. State of Sikkim
Through Chief Secretary
New Secretariat, Gangtok- 737101
E-mail- cs-skm@hub.nic.in, Phone No.: 03592-202315
2. Gangtok Smart City Development Limited
Through its Chief Executive Officer
Sokaythang, Below ICAR Office,
Gangtok, Sikkim-737102
E-mail- gangtoksmartcity@gmail.com
Phone No. not available on the website.
3. Department of Mines & Geology
Through its Secretary,
Secretariat Road, Below Tashiling Secretariat
Government of Sikkim, Gangtok-737101
Email- dmmgsikkim@gmail.com, Phone No.: 03592-206836

4. Urban Development Department
Through its Secretary,
Government of Sikkim
Paljor Stadium Road, Gangtok, Sikkim-737101
E-mail: udhdsikkim@gmail.com, Phone No.: 03592-202726
5. Sikkim State Disaster Management Authority
Through Relief Commissioner,
Manan Bhawan, Gangtok
Sikkim-737101
Email- skmlrdm@gmail.com, Phone No.: 03592-202664
6. Sikkim State Pollution Control Board,
Through its Chairman,
Forest Secretariat, C Block,
Deorali, Gangtok-737102
East Sikkim, India
Email- chairmansikkimpcb@gmail.com,
Phone No.: 03592-281913
7. District Magistrate/Collector
Upper Sichey Road, Sungava,
Gangtok, Sikkim-737101
Email-dceast-sk@nic.in, Phone No.: 03592-284444
8. State Environment Impact Assessment Authority(SEIAA),
Through Chairman,
Annexe1, Top Floor,
Kazi Road, Gangtok, Sikkim- 737101
Email- dlachungpa@gmail.com, Phone No.: 03592-281758

9. Forest and Environment Department, Government of Sikkim
Through Addl. Chief Secretary
Forest Secretariat, Deorali,
Gangtok-737102, East Sikkim
E-mail- pccf-fews@sikkim.gov.in, Phone No.: 03592-281778
10. Gangtok Municipal Corporation
Through Municipal Commissioner
Near Deorali Stand, Gangtok, Sikkim-737101
E-mail: gmc.sikkim@gmail.com, Phone No.: 03592-280290
11. Ministry of Environment, Forest and Climate Change
Through Secretary
Indira Paryavaran Bhawan, Jor Bagh, Lodhi Colony
New Delhi
[Email- secy-moef@nic.in](mailto:secy-moef@nic.in), Phone No.: 011-24695262
12. West Point Infrastructure Private Limited,
Through its Authorised Signatory
3rd Mile, Sevoke Road
Siliguri- 734008, Email- info@mesaso.in
Phone No. not available on the website.

.....Respondents

THROUGH

Pratap Shanker

**LEGAL CONSULTUS
(SWETANK SHANTANU & PRATAP SHANKER)**

D-21, 3rd Floor, Jangpura Extension
New Delhi-110014

Mob: 9818058809, 9891200224

Date- 11.11.2024
Place-Kolkata



OA 38/2022- Dr. Bina Basnett v State of Sikkim & Ors.

1 message

Legal Consultus <legalconsultus@gmail.com>

Mon, Nov 11, 2024 at 9:21 PM

To: eldflegal@gmail.com, Amrita Pandey <amritalegal@gmail.com>, Advocate KS Thupden <thupden2009@gmail.com>, Saumitra Jaiswal <saumitra.jaiswal@gmail.com>, Gitanjali Sanyal <gitanjalisanyal@gmail.com>, advocateshubhamupadhyay@gmail.com, contactadvsa@gmail.com, surya@eldfindia.com, Sonali Sengupta <sonalisengupta.93@gmail.com>, Mansi Bachani <mansi.bachani08@gmail.com>

Dear Sir,

Please find attached herewith the scanned copy of the Composite Rejoinder to all the Replies filed by the Respondents along with Applications being filed on behalf of the Applicant in the captioned matter. Kindly treat the same as advance service.

Thanking You

Kind Regards
Ankit Kumar
Advocate

Legal Consultus

Advocates & Consultants

D-21, 3rd Floor, Jangpura Extension,
New Delhi-110014.

Tel: 011- 45538555 & 41655111

E-mail: legalconsultus@gmail.com & mail@legalconsultus.com

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3 attachments

 **22 APPLICATION FOR NAME CHANGE.pdf**
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 **55 Applications Dr. Bina Basnett.pdf**
489K

 **22 Rejoinder to R12.pdf**
2025K